

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 11.02.2022 (FRIDAY)

COURT –II (VIRTUAL MODE)

10:25 AM

In the Court of Hon’ble Mr. Justice M. Venugopal, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2868 of 2021 in Comp. App. (AT) No. 31 of 2021	Care Ratings Ltd. & Anr. Vs. SREI Equipment Finance Ltd. & Anr. With	Ravi Bharuka	Abhijeet Sinha Dipen Chatterjee Rusha Mitra Shreys Edupuganti-R1
2.	I.A. No. 2867 of 2021 in Comp. App. (AT) No. 34 of 2021	Brickworks Ratings India Pvt. Ltd. Vs. SREI Equipment Finance Ltd. & Anr. With	Arjun Krishan	Shreyas Edupugani Anjan Chakraborty Saptarshi Handal-R1
3.	Comp. App. (AT) No. 39 of 2021	Reserve Bank of India Vs. SREI Equipment Finance Ltd.	Vatsala Rai	Rusha Mitra

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- 2. Website: www.nclat.nic.in**

**By order of Hon’ble Chairperson
-sd/-
Registrar**